GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 818
ANSWERED ON 24TH JULY, 2025

ROAD ACCIDENTS ON NATIONAL HIGHWAYS

818. SHRI MANISH JAISWAL:
      SHRI CHAVAN RAVINDRA VASANTRAO:
      SHRI SUDHEER GUPTA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a)   whether despite all the efforts of the Union Government and National Highways Authority of India (NHAI) the loss of life statistics due to road accidents are not reducing in the country;

(b)   if so, the details thereof and the reasons therefor along with the total fatalities occurred during the last three years and the current year;

(c)   whether accident data provided by NHAI at its portal and by different State Governments do not match;

(d)   if so, the details thereof and the reasons for the same;

(e)   whether the Government has any proposal to develop a National Road Traffic Injury Surveillance System to curb deaths due to road accidents in the country and if so, the details thereof; and

(f)   the other steps taken/being taken by the Government to collect high quality data at State level to pin point the reasons for accidents on National Highways and State Highways?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b)   The Government publishes report on "Road Accidents in India" based on data received from States/ UTs. The said report is published for the years upto 2022. As per data received from the States/UTs, road accidents are multi-causal phenomenon and are the result of interplay of various factors. These can broadly be categorized into (i) human error, (ii) road condition/environment and (iii) vehicular

condition. As per report for the year 2022, total number of road accident fatalities in the country on all categories of roads and NHs (including NEs) from calendar year 2019 to 2022 is given in the table below : -

Year	No. of road accident fatalities	
	On all categories of Roads	On NHs including NEs
2019	1,58,984	53,872
2020*	1,38,383	50,251
2021*	1,53,972	56,007
2022	1,68,491	61,038

* - Covid affected Year.

(c) and (d)   Data Lake portal has been developed to centralize project data and streamline project management for the National Highways Authority of India. It serves as a unified platform for real time monitoring and managing highway projects, allowing stakeholders to track progress, identify potential issues, and make informed decisions.

The Data Lake portal was integrated with the Electronic Detailed Accident Report (eDAR) application to fetch and utilize accident data from eDAR. The accident data available on the Data Lake portal is based on information entered by State/UT Police into the eDAR system.

(e)   Section 136(A) of the Motor Vehicles Act, 1988 provides for electronic monitoring and enforcement of road safety on National Highways, State Highways, roads or in any urban city within a state which has a population up to such limits as may be prescribed by the Central Government. Accordingly, Government has published Rule 167A in August 2021 for Electronic Monitoring and Enforcement of Road Safety at high-risk and high-density corridors on National Highways, State Highways and at critical junctions in cities having more than one million population and cities under National Clean Air Programme (NCAP) in the Country.

Department of Expenditure has issued guidelines for incentive to States for Implementation of Electronic Enforcement of Road Safety under the Scheme ofSpecial Assistance to States for Capital Investment 2025-26 (SASCI 2025-26) with allocation of Rs. 3,000 Crore.

(f)   The Electronic Detailed Accident Report (eDAR) (erstwhile iRAD – Integrated Road Accident Database) has been developed as a central repository for reporting, management and analysis of road accidents data across the country, duly integrated with other relevant IT applications, like VAHAN, Sarathi, CCTNS, PM Gati Shakti etc. It covers

all category of roads including State Highways. It provides data-driven insights to support policy formulation and strategic decision-making. This enables authorities to identify accident-prone locations through analytics, implement preventive measures, monitor the actions taken, and ensure efficient processing of road accident claims. All States and Union Territories have been advised to utilize eDAR data for enhancing road safety across the country.

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